

Additional Payment for DDA Flats

966. PROF. MADHU DANDAVATE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether DDA collects instalments against flats proposed to be allotted;

(b) if so, whether there were cases in which additional payments were asked due to increase in costs;

(c) if so, whether such allottees were subsequently advised that even construction of houses had not started;

(d) if so, the number of allottees affected; and

(e) whether action has been taken against the erring officials?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) No Sir. Except for flats under Self Financing Scheme (SFS) DDA does not collect instalments against flats proposed to be allotted. In case of Self Financing Scheme flats 90% of the estimated cost of the flats is demanded from the allottee in 4 six monthly instalments.

(b) Yes Sir, depending upon actual cost, incurred by the department, additional payments are asked while demanding final instalment for flats constructed under Self Financing Scheme.

(c) DDA have informed that there was no such case to their knowledge.

(d) Question does not arise.

(e) Question does not arise.

Procurement of Bridge Bearings

967. PROF. MADHU DANDAVATE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Bridge bearings of high quality are required for important projects like Yamuna Bridge at ISBT Delhi;

(b) if so, whether procurement of the required bridge bearings is being made from a Calcutta firm at rates which are about 25 per cent higher than the lowest;

(c) if so, the reasons therefor; and

(d) the steps taken to procure the requisite bridge bearings economically?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes.

(b) Keeping in view the quality of the bridge bearings, the Calcutta firm has been asked to supply them at a rate 16.50 per cent higher than the lowest rate quoted by the another firm.

(c) and (d). The National Buildings Construction Corporation Ltd. are executing the work of construction of the new bridge over river Yamuna opposite ISBT, Delhi. The firm, which had tendered for supply of the bearings at the lowest rate, had initially delayed the supply. Doubts were also expressed in regard to the quality of the bearings produced by the said firm. As the firm had till then supplied 50 per cent of the order, rest of the supply was stopped.

Damage to Rice Crop by Brown Plant Hoppers

968. PROF. MADHU DANDAVATE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Brown Plant Hoppers (BPH) had caused considerable damage to the rice crop in the country some years back;

(b) if so, whether BPH severely infested over 50,000 acres of rice-crop in Central Java (Indonesia);

(c) if so, whether a BPH epidemic was

tackled by Indonesia by a complete reversal of its policy about the use of pesticides; and

(d) whether Government intend to review its policy about the use of pesticides?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Yes, Sir. There were reports to this effect from some States.

(b) and (c). No such information is available with the Government.

(d) The policy of Government is to advocate need-based and judicious use of pesticides which is one of the main ingredients of Integrated Pest Management (IPM) Technology.

Central Assistance for Development of Hinterland of Bombay

969. PROF. MADHU DANDAVATE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the burden of urban development in the city of Bombay is continually increasing because the development of Konkan region, which is the hinterland of Bombay, is neglected, causing a continuous influx from this region to Bombay; and

(b) if so, whether the Centre propose to give substantial assistance for the development of Konkan region so as to prevent the drain on the urban development of Bombay?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) The Konkan region is getting as much attention as any other urban region in the country.

(b) The Centrally sponsored scheme of

Integrated Development of Small and Medium Towns (IDSMT) envisages development of small and medium towns so as to equip them as growth and service centres for the rural hinterland and retard migration to major metropolitan centres by acting as counter-magnets. 32 towns from Maharashtra has been included under this scheme out of which two town viz. Ratnagiri and Chiplun are from the Konkan region.

The Government of India has launched the Urban Basic services Scheme in the districts of Ratnagiri and Sindhudurg in Maharashtra.

In Konkan region, HUDCO has so far sanctioned one Urban Development Scheme for roads and drainage at Dombivali to Dombivali Municipal Council for a loan assistance of Rs. 31 lakhs and 7 rural housing schemes to MAHADA for total loan assistance of Rs. 63.53 lakhs for construction of 2957 rural houses in the districts of Thane, Raigarh and Ratnagiri in Konkan region. Another 12 urban schemes have been sanctioned for construction of 3865 houses, and development of 1205 plots with HUDCO loan commitment of Rs. 708.73 lakhs in Varjat, Pen, Khopoli, Bhiwandi, Kalyan, Ratnagiri and Lonawala.

Industrial Relations Bill

970. SHRI SHANTARAM NAIK: Will the Minister of LABOUR be pleased to state:

(a) whether the draft of proposed Industrial Relations Bill has been finalised;

(b) if so, the essential features thereof and the objectives to be achieved; and

(c) when the Bill is proposed to be introduced?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) The essential features of the por-